

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-857/2015

New Delhi, this the 21st day of April, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hardam Singh,
S/o Shri Dangi Ram,
Helper Khalasi,
Under Sr Section Engineer(PS),
North Central Railway,
Tundla.
(By advocate: None)

...

Applicant

Versus

Union of India: Through

1. Secretary,
Railway Board,
Rail Bhawan, New Delhi.

2. General Manager,
North Central Railway,
Allahabad.

3. Divisional Railway,
North Central Railway,
Allahabad.

...

Respondents

(By advocate: None)

ORDER (ORAL)

When this case was called out today, there was no representation on behalf of the applicant. It is seen that on last several dates also, no one has been appearing on behalf of the applicant. Accordingly, this OA is dismissed for non-prosecution.

**(Shekhar Agarwal)
Member (A)**

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